

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 121
IB-86/(ND)/2021

IN THE MATTER OF:

M/s M.M Metacraft Pvt. Ltd.
Vs.

....**Applicant**

M/s R.M. Controls Pvt. Ltd.

....**Respondent**

Order under Section 7 of IBC.

Order delivered on 07.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.AdityaYadav, Adv.

For the Respondent

: Mr.VidehVaish, Adv.

ORDER

Learned Counsel for the Corporate Debtor accepts notice and undertakes to file reply within two weeks, with copy in advance to the other side.

List on 01.06.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 07.04.2021